

DA No

2502/96

DA has been disposed of by Hon'ble Chairman
and Hon'ble Mr. S.P. Biswas, Member (A),

on

12.12.96

BY ORDER



COURT OFFICER/COURT-I

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

D.A. NO. 2502/1996

(3)

Thursday, this the 12th December, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Dr. Raghuraj Singh Chauhan,
Assistant Director (Exhibition-cum-
Keeper (Publications),
National Museum, Janpath,
New Delhi.

... Applicant

(By Shri Naresh Kaushik, Advocate)

-Versus-

1. Union of India through
Secretary, Department of
Culture, Shastri Bhawan,
New Delhi.
2. Union of India through
Secretary, Ministry of
Human Resources Development,
Shastri Bhawan,
New Delhi.
3. Director General,
National Museum, Janpath,
New Delhi.
4. Shri Ashok Vajpai,
Joint Secretary,
Department of Culture,
New Delhi.
5. UPSC through its Secretary,
UPSC House, Shahjahan Road,
New Delhi.

... Respondents

(By Shri N. S. Mehta, Senior Standing Counsel)

The application having been heard on 12.12.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

Applicant seeks a direction to respondents not
to include third respondent in the Departmental

...contd.

(A)

Promotion Committee. A further direction to cause confidential rolls to be written also is sought.

Quite apart from the fact that we find difficulty in identifying any legal rights in the matter, at least in the first instance applicant should have moved first respondent. He may do so. Standing counsel assures that if applicant places his grievance before first respondent, that will be examined on its merits and appropriate decision taken with intimation to applicant. We record the submission and dispose of the application.

Dated, the 12th December, 1996.

S. P. Biswas
(S. P. Biswas)
Member (A)

Chettur Sankaran Nair
(Chettur Sankaran Nair, J.)
Chairman

/as/